

- (viii) All FIRs registered with regard to missing children are forwarded both by e-mail and by post to Delhi Legal Services Authority (DLSA) along-with the addresses and contact phone numbers of parents of the missing children. DLSA, in turn, constitute a team comprising, a lawyer and a social worker to follow up the case with the Delhi Police. The said team provides all possible legal aid to the parents and families of the missing children, but shall also act as an interface between the parents of the missing children.

Abuse of young girls in slum areas

2995. SHRI BAISHNAB PARIDA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government is aware that slum areas in the country are very prone to abuse of young girls;
- (b) whether Government is aware of this problem;
- (c) whether to control the above menace in such areas, it is proposed to set up some policing system; and
- (d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) to (d) There is no definitive evidence on vulnerability of security of young girls in slum areas.

As per the Seventh Schedule to the Constitution of India 'Police' and 'Public Order' are State subjects and, as such, the primary responsibility of prevention, detection, registration, investigation and prosecution of crime, lies with the State Governments/ Union Territory Administrations. However, Government of India is deeply concerned with the welfare of women and children and through various schemes and advisories to the State Governments/Union Territory Administrations, augments the efforts of the States/UTs.

Ministry of Home Affairs encourages the States/UTs to set up and institutionalize Community Policing Systems with the objective of facilitating an integrated approach towards resolution of conflicts affecting the women, children and other vulnerable sections of the society. It is expected that the beat constable system would bring the police closer to the society and keep them better informed and also prevent crime. Community policing initiatives have come up in Kerala, Tamil Nadu and Delhi. The other States/UTs are being encouraged to introduce community policing on a wider scale and best practices as well as benefits of it have been shared with them.